

OFFICE OF OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT,
NEW DELHI

ORDER

In terms of letter No. 4446/G-1/Gaz/DHC/2024 dated 29.07.2024 of the Hon'ble Delhi High Court and to ensure equal distribution of cases amongst the courts of Special Judges, PC Act, CBI, RACC, New Delhi, the cases and FIR/RC pending in the court of Sh. Ashwani Kumar Sarpal, Special Judge, PC Act, CBI-08, RACC mentioned in Column No. 1 are hereby withdrawn from his Court and are transferred to the Courts mentioned in Column No. 2 for disposal in accordance with law with immediate effect :-

S. No.	(Column No.1)	(Column No.2)
1.	CC 204/19 CBI Vs. Shiv Raj Singh	Sh. Jagdish Kumar, Special Judge, PC Act, CBI-16, RADC, New Delhi
2.	CC 210/19 CBI Vs. Satbir Yadav	
3.	CC 211/19 CBI Vs. Yogesh Jain	
4.	CC 160/19 CBI Vs. Manish Kumar Srivastava	
5.	RC 0010A/2012/CBI/ACB/ND CBI Vs. Pradeep Kumar	
6.	CC 155/19 CBI Vs. Badri Prasad Meena	Sh. Gagandeep Singh, Special Judge, PC Act, CBI-04, RADC, New Delhi
7.	CC 233/19 CBI Vs. Arvind Kumar	
8.	Cont. Petition Cri 2/24 Arvind Kumar Vs. Pawan Kumar	
9.	CC 10/21 CBI Vs. Dheeraj Gupta	
10.	RC 6A/2013/CBI/ACB/ND CBI Vs. Harish Vats	
11.	CC 189/19 CBI Vs. S. B. Chugh	Sh. Atul Krishna Agrawal, Special Judge, PC Act, CBI-19, RADC, New Delhi
12.	CC 242/19 CBI Vs. Anand Kumar Singhal	
13.	CC 239/19 CBI Vs. Rebati Ranjan Roy	
14.	CC 232/19 CBI Vs. M. Logapathi	
15.	CBI 101/23 CBI Vs. Jitendra Pal Singh	
16.	RC 219/2015/E/0015/EO-I/ND CBI Vs. Narender Kumar Rajgarhia	

17.	Ct. Case 20/23 ED Vs. M/s Alpine Minmetals India Pvt. Ltd.	Sh. Bhupinder Singh, Special Judge, PC Act, CBI-06, RADC, New Delhi
18.	CC 45/24 CBI Vs. Gagan Shukla	
19.	RC DAI2020-A-0006/CBI/ACB/ND CBI Vs. Krishan Kumar Yadav	
20.	CC 217/19 CBI Vs. Rakesh Kumar	Ms. Neelofer Abida Perveen, Special Judge, PC Act, CBI-22, RADC, New Delhi
21.	CC 214/19 CBI Vs. Radhey Shyam Sharma	
22.	CC 238/19 CBI Vs. Ramaswami Vasudevan	Sh. Sanjeev Aggarwal, Special Judge, PC Act, CBI-10, RADC, New Delhi
23.	SC 1/23 CBI Vs. Narender Meena	
24.	Cr. Rev. 13/23 Narender Meena Vs. CBI	
25.	RC 2/A/2018/AC-III/CBI/ND CBI Vs. JRN Rajasthan Vidyapeeth University	Sh. Gaurav Rao, Special Judge, PC Act, CBI-01, RADC, New Delhi
26.	RC 3/A/2018/AC-III/CBI/ND CBI Vs. Institute of Advanced Studies in Education Sardarshahar, Rajasthan	
27.	RC 4/A/2018/AC-III/CBI/ND CBI Vs. Allahabad Agricultural Institute	
28.	RC 5/A/2018/AC-III/CBI/ND CBI Vs. Vinayaka Missions Research Foundation, Salem, Tamil Nadu	
29.	CC 188/19 CBI Vs. Sandeep Tiwari	Sh. Sanjay Khanagwal, Special Judge, PC Act, CBI-12, RADC, New Delhi
30.	Ct. Case 21/23 ED Vs. M/s Raj Fibres Pvt. Ltd.	
31.	CC 207/19 CBI Vs. R. C. Aggarwal	Sh. Anil Antil, Special Judge, PC Act, CBI-15, RADC, New Delhi
32.	CC 201/19 CBI Vs. Abhay Kumar Srivastava	Ms. Jyoti Kler, Special Judge, PC Act, CBI-18, RADC, New Delhi
33.	CC 216/19 CBI Vs. Upangshu Das	Sh. Amitabh Rawat, Special Judge, PC Act, CBI-14, RADC, New Delhi
34.	CC 16/21 CBI Vs. Paritosh Kumar Praveen	Sh. Prashant Kumar, Special Judge, PC Act, CBI-07, RADC, New Delhi
35.	CC 36/21 CBI Vs. Dr. Jivtesh Singh Maini	Sh. Mukesh Kumar, Special Judge, PC Act, CBI-05, RADC, New Delhi
36.	Ct. Case 8/22 ED Vs. Gurpreetesh Singh Maini	
37.	Misc. DJ ASJ 177/24 CBI Vs. Manet Paes	
38.	RC 09A/2013/CBI/ACB/ND CBI Vs. Manet Paes	

It is further directed that the Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms, and public at large is notified.

The Ahlmad/Asstt. Ahlmad of the transferor Court is directed to send all the misc. papers/documents related to any of the transferred cases alongwith the main case to the transferee Court.

The files be sent to the transferee Court immediately but the case would be taken up by the transferee Court on the date scheduled.



Anju Bajaj Chandna

(Anju Bajaj Chandna)
Principal District & Sessions Judge-
cum-Special Judge(PC Act) (CBI)
Rouse Avenue District Court
New Delhi

No. Cases Transfer/CBI/RADC/Gaz./2024/9838-9871-0

Dated 07/8/2024

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers.
4. The Director of Prosecution(CBI), IInd Floor, CGO Complex, Lodhi Road, New Delhi.
5. The Director, Enforcement Directorate, New Delhi.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Court, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Director General(Prisons), Tihar Jail, New Delhi.
9. The P.S. to the undersigned.
- ✓ 10. The Website Committee (Hindi&English), THC for uploading on the website of the courts.
11. The Branch In-charge/CareTaker, Care Taking Branch/Facilitation Centre and Filing Section, Rouse Avenue Court Complex, New Delhi.
12. The Hony. Secretary, Delhi High Court Bar Association, Rouse Avenue, Tis Hazari, New Delhi, Shahdara, Rohini, Dwarka and Saket Courts Bar Associations.
13. The In-charge, Computer Branch, Rouse Avenue District Court, New Delhi.

Anju Bajaj Chandna

Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue District Court
New Delhi